NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY ----MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.171/09/HDB//2017
NAME OF THE COMPANY	Bumblebee Electronics Private Limited
NAME OF THE PETITIONER(S)	Varnika Industries Private Limited
NAME OF THE RESPONDENT(S)	Bumblebee Electronics Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Rows Kernan	Cant by F-C (Advocate) Fracial and to	4047302399	four (Lot

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR. K.V. SRIMWAS	Advocat	LOSP ASSETS ADVISORIA	u hosos

<u>ORDER</u>

Heard Mr.V.Ravi Kumar, Learned Counsel for the Petitioner and Dr.K.V.Srinivas, Learned Counsel for the Respondent.

The Learned R.P. is directed to submit the Progress Report. Case is posted to 23.01.2018

Member (T)

Member (J)

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